

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1512
TO BE ANSWERED ON 04.03.2016

FAST TRACK ADOPTION

1512. DR. P. VENUGOPAL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state;

- (a) whether the Government has recently outlined certain 'special circumstances' to allow prospective parents to jump the queue in adoption of children in the country;
- (b) if so, the details thereof indicating the number of applications received and children adopted quoting such special circumstances so far across the country;
- (c) whether applications of these cases will be scrutinized by a Committee headed by Central Adoption Resource Authority (CARA) and if so, the details thereof; and
- (d) the other steps taken/being taken by the Government to encourage in-country and inter-country adoption of children in the country?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

(a) & (b) No, Madam.

(c) Does not arise.

(d) In order to encourage in-country and inter-country adoption of children, the adoption procedure has been simplified and made online through Child Adoption Resource Information and Guidance System (CARINGS) since August, 2015. The roles and responsibilities of authorities and agencies concerned, the timelines for completing various procedures in the process of adoption have been clearly defined in the adoption guidelines.
